

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 29
CP/3638(MB)2018 IVN.P/5/2023

CORAM:

MS. ANU JAGMOHAN SINGH
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **10.08.2023**

NAME OF THE PARTIES: - **UNION OF INDIA V/S INFRASTRUCTURE
LEASING AND FINANCIAL SERVICES LTD. &
ORS**

Section 241-242 of the Companies Act, 2013

ORDER

Mr. Rishabh Jaiswal Ld. Counsel appearing for the Respondent no. 1 & Ms. Roma Bhajani Ld. Counsel appearing for the IL & FS are present.

List this matter on Board on 05.09.2023.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)

Jagdish